

IN THE HIGH COURT OF DELHI AT NEW DELHI

No. 2839 /DHC/Gaz./G-4/2022

From :-

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI),
Rouse Avenue Courts Complex,
New Delhi.

New Delhi, dated, the 19th, May, 2022

Sub : Nomination of Judicial Officer as Senior Trainer for conducting One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC).

Sir,

I am directed to forward herewith a copy of letter No.264/MCPC/2022 dated 11.05.2022 of the Member Secretary, MCPC, Supreme Court of India, New Delhi, on the above subject, and to say that Ms. Nirja Bhatia, Special Judge (PC Act) (CBI)-03, RACC, New Delhi has been granted permission as Senior Trainer for conducting One Day Referral Judges Training Programme, under the aegis of the Mediation & Conciliation Project Committee, Supreme Court of India (MCPC) on 21st May, 2022 at Odisha Judicial Academy, Cuttack.

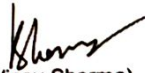
The officer concerned may kindly be informed accordingly.

Yours faithfully,

Encl: As above

2840-42


Endst.No. _____/DHC/Gaz/G-4/2022


(Vinay Sharma)
Assistant Registrar (Gaz.IB)
for Registrar General o/c

Dated: 19th, May, 2022

Copy forwarded for information and necessary action to: -

- (1) The Member Secretary, MCPC, Supreme Court of India, New Delhi (E-mail mcpc@sci.nic.in, Fax 011- 23386478).
- (2) The Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi (Fax: 011-23986742).
- (3) The Registrar General, High Court of Odisha – 753002 (Fax: 0671- 2508507, 2509855).


Assistant Registrar (Gaz.IB) o/c

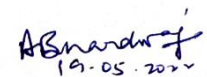
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JOTP/RACC/Gaz./2022/ 2496-2503-D

Dated, 19/5/22

Copy forwarded digitally for information and necessary action to:-

1. Ms. Nirja Bhatia, Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.


(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi



MEDIATION AND CONCILIATION PROJECT COMMITTEE (MCPC)

**Mr. Yajuvender Singh,
Member Secretary, MCPC,
Supreme Court of India**

**Address:
Room No. 127, 1st Floor, B-Block,
New Additional Complex Building,
Supreme Court of India,
New Delhi-110001.**

Telephone: 011-23115621

E-mail: mcpc@scj.nic.in

264/MCPC/2022

Date: 11th May, 2022

The Ld. Registrar General,
Delhi High Court,
Sher Shah Marg,
New Delhi.

Respected Sir,

It is humbly submitted that the following officer of Delhi Higher Judicial Service has been nominated by MCPC as Senior Trainer for conducting One Day Referral Judges Training Programme under the aegis of Mediation and Conciliation Project Committee, Supreme Court of India [MCPC], as per the details given below:

S.No.	Date & Venue	Name of the Senior Trainer
1.	21 st May, 2022 at Odisha Judicial Academy, Cuttack	Ms. Nirja Bhatia

You are, therefore, requested to kindly accord necessary permission to the above-named Judicial Officer.

Thanking you,

Yours sincerely,
Sd/-

Yajuvender Singh,
Member Secretary

Copy to: Judge In-Charge, Delhi Mediation Centre, for information.